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(b) if so, the broad features thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). The Rio Declaration on Environment and Development, Agenda 21 and the Non legally Binding Principles on the management, conservation and sustainable development of Forests were universally adopted by the UN Conference on Environment and Development of June 1992. The Convention on Biological Diversity and Frame-work Convention on Climate Change were also opened for signature at the Conference.

India has initiated follow up to these significant decisions. Both Conventions have been ratified. Action to internalise the concerns of Agenda 21 into the planning and development process is being taken. At the international level, India is seeking to renew the debate on forest issues and to promote the implementations of Forest Principles.

India's priorities for environmental action, which are reflected in the Rio agreements, have recently been stated in the Environment Action Programmes document. This focusses attention on the areas of sustainable urban management, promotion of clean technologies of production, development of institutional structures, promotion of the use of renewable sources of energy and the conservation of biological diversity.

## [Translation]

## Raliway Over-Bridge at Vapi-Daman Road

2861. SHRI DILEEP BHAI SANGHANI: Will the Minister of RAIL-WAYS be pleased to state:  (a) the present position of the ongoing construction work of railway overbridge at Vapi-Daman road;

(b) whether the Government have formulated any time-bound programme to complete the construction work;

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) Tenders for bridge proper (Railway Portion) opened in Aug.'93 and contract awarded. Temporary diversion commissioned.

(b) Completion will depend on the State Government completing the work on approaches for which no programme has been given by State Govt.

(c) Does not arise.

## Conversion of Gorakhpur-Noatanva Railway Line

2862. SHRI PANKAJ CHOWDHARY: Will the Minister of RAIL-WAYS be pleased to state:

(a) whether any survey has been conducted by the Eastern Railway to convert Gorakhpur-Noatanva railway line into broad gauge line;

(b) if so, the decision taken by the Government thereon; and

(c) the time by which work is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) A survey has been conducted by North Eastern Railway.

(b) The project has been shelved owing to its unremunerative nature as